

Shri N. L. Joshi: May I know whether any member represents agriculturists and, if so, who is he?

Shri Karmarkar: Not agriculture particularly, so far as I can see. On what Committee, may I know?

Shri N. L. Joshi: Import and Export Committees.

Shri Karmarkar: As I said, these members are drawn from officials, then trade and industry, as also consumers, and Members of Parliament.

DISPLACED STUDENTS

*11. **Shri Radha Raman:** Will the Minister of Rehabilitation be pleased to state:

(a) whether there is any scheme for financial assistance to displaced students; and

(b) if so, the amount sanctioned by Government under this scheme?

The Deputy Minister of Rehabilitation (Shri J. K. Bhonsle): (a) Yes.

(b) A sum of Rs. 57,83,700 has been sanctioned during the current financial year for giving direct aid to displaced students from West Pakistan. Similar information in respect of displaced students from East Pakistan is being collected and will be laid on the Table of the House in due course.

Shri Radha Raman: May I know the total amount that has been spent on this up to now? The answer refers only to the current year's sanction.

Shri J. K. Bhonsle: The budget is Rs. 1 crore a year. And for the last three years we have been spending similar amounts.

Shri Radha Raman: May I know the number of students who have been benefited by this?

Shri J. K. Bhonsle: I am talking of West Pakistan—over a lakh and fifty thousand.

Shri Radha Raman: May I also know if Government have assessed how long such assistance will continue to be given?

Shri J. K. Bhonsle: We hope that by 1956 the whole responsibility will be taken up by the States concerned.

Shri S. C. Deb: May I know the figures State-wise?

Shri J. K. Bhonsle: To Bombay this year we have given Rs. 8 lakhs, Punjab Rs. 20 lakhs, Madras Rs. 15,000, U.P. Rs. 10 lakhs, Madhya Pradesh Rs. 1,15,000, PEPSU Rs. 3 lakhs, Rajasthan Rs. 3 lakhs, Madhya Bharat Rs. 30,000, Saurashtra Rs. 70,000, Hyderabad Rs. 5,000, Delhi Rs. 10 lakhs, Ajmer Rs. 60,000, Bhopal Rs. 35,000, Kutch Rs. 12,000, Mysore Rs. 15,000, Vindhya Pradesh Rs. 10,000, Himachal Pradesh Rs. 10,000, and Bilaspur Rs. 700.

COKE OVEN PLANT

*13. **Shri S. C. Samanta:** Will the Minister of Production be pleased to state:

(a) how far the setting up of a coke oven plant in Sindri has progressed;

(b) the name of the firm which has undertaken the task of building the plant;

(c) the date when the contract for the work was offered and the date when the formal agreement with the firm was signed;

(d) the names of the parties to the agreement;

(e) the date when this plant is expected to start production; and

(f) the source of supply at present?

The Parliamentary Secretary to the Minister of Production (Shri R. G. Dubey): (a) The work is proceeding according to the schedule.

(b) M/s. Carl Still, G.m.b.H., Recklinghausen, West Germany.

(c) The firm was instructed to proceed with the work on 1st August 1952 and the formal agreement was signed on 19th December, 1953.

(d) Messrs. Sindri Fertilizers and Chemicals Limited, Sindri; and M/s. Carl Still of West Germany.

(e) About the middle of August, 1954.

(f) The Coke is now obtained from Messrs. Indian Iron Steel Co.